

| Annexure – 3 | | | | | | | | | | | | | | |
|--|--|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|----------------------------|--|------------------------------|--|------------------------------|---|---|
| Name of the corporate debtor: Apodis Hotels & Resorts Limited ; Date of commencement of CIRP: 17.10.2023 ; List of creditors as on: 09.11.2023 | | | | | | | | | | | | | | |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Small Industries Development Bank of India | 30.10.2023 | ₹ 5,14,81,163.00 | ₹ 4,54,96,478.00 | Financial debt | ₹ 4,54,96,478.00 | ₹ 4,54,96,478.00 | No | 100% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 59,84,685.00 | Further interest clarification is awaited hence it is kept under verification |
| Annexure – 4 | | | | | | | | | | | | | | |
| Name of the corporate debtor: Apodis Hotels & Resorts Limited ; Date of commencement of CIRP: 17.10.2023 ; List of creditors as on: 09.11.2023 | | | | | | | | | | | | | | |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC | |
| 1 | Pravin Rathod | 31.10.2023 | ₹ 26,00,000.00 | Nil | Financial debt | - | Yes | 0% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 26,00,000.00 | Requisite supporting documents have been sought and are awaited from the claimants. | |

Notes:

1. This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time. In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.
2. Principal amount has been verified on the basis bank statements, as per Section 65B of The Banker's Book Evidence Act, 1891 (as applicable), and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.
3. Calculations for interest and penal interest not shared / not shared in Excel. Interest on claim has been verified based on calculations received from creditors.
4. The above mentioned voting share has been computed based on amounts verified as of date.